## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## LOK SABHA UNSTARRED QUESTION NO. 1726 ANSWERED ON 28<sup>th</sup> NOVEMBER, 2019

# **REVIEW OF VARIOUS ROAD PROJECTS**

### 1726. SHRIMATI RAKSHA NIKHIL KHADSE:

### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to review the work in progress under the contracts awarded for extension or conversion of State Highways to National Highways, two to four lanes, four to six and eight lanes and for super express highway in the country;

(b) if so, the details thereof;

(c) the details of National Highways on which work has been discontinued midway by the contractor in the country, State-wise including Maharashtra along with the reasons therefor; and

(d) the remedial steps taken by the Government to curb the inconvenience caused to the road travellers and prevent heavy damages caused to the vehicles as a result of such discontinuation of road projects?

### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

(a)& (b) Regular review meetings at various levels are held with Regional Officers, State Governments and concessionaires/contractors to make the construction of projects hassle free and completion within stipulated time. To expedite completion of these projects various steps are also taken which include streamlining of land acquisition & environment clearances, premium re-scheduling, close coordination with other Ministries, revamping of dispute resolution mechanism etc.

(c) & (d) Details of projects discontinued mid-way, State-wise including Maharashtra along with reasons therefore are at Annexure-I. Necessary steps are being taken to maintain and complete the balance work.

#### Annexure-I

# **ANNEXURE** REFERRED TO IN REPLY TO PART (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 1726 FOR ANSWER ON 28.11.2019 ASKED BY SHRIMATI RAKSHA NIKHIL KHADSE REGARDING REVIEW OF VARIOUS ROAD PROJECTS.

State-wise details of projects discontinued mid-way, along with reasons therefore;

Sr.	State	No.	Reasons
No.			
1	Jharkhand	4	1 project terminated due to slow progress by the contractor. 1 project foreclosed due to forest clearance. Work on 2 projects abandoned by the contractor.
2	Rajasthan	3	Terminated due to poor performance.
3	Telangana	1	Foreclosed due to LA issues and financial problem of contractor.
4	Karnataka	3	Work on 2 projects discontinued by the contractors due to financial crunch. Work on 1 project terminated due to slow progress.
5	Madhya Pradesh	3	1 project terminated due to poor performance. Work on 2 projects stopped by contractor.
6	Maharashtra	4	Work on 2 projects stopped by Contractor due to financial crunch. Work on another 2 projects abandoned by contractor.
7	Arunachal Pradesh	3	Terminated due to poor performance.
8	Assam	1	Terminated due to poor performance.
9	Sikkim	1	Terminated due to slow progress.
10	West Bengal	2	Terminated due to slow progress.
11	Himachal Pradesh	1	Work stopped by Contractor due to financial crunch.
12	Chhattisgarh	2	Works stopped by Contractor due to financial crunch.
13	Uttarakhand	2	Works terminated due to slow progress.
14	Tamil Nadu	7	Works stopped by contractor.
15	Haryana	1	Work stopped by contractor.
16	Bihar	2	Work stopped by contractor.
	Total	40	

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